

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 39 OF 2017 &  
IA NOS. 94, 95 AND 187 OF 2017 & IA NO. 975 OF 2018**

**Dated: 13<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Reliance Gas Transportation Infrastructure Ltd. ...Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Mr. N. Venkataraman, Sr. Adv.  
Mr. K.R. Sasiprabhu  
Mr. Gaurav Mitra  
Mr. Vishnu Sharma  
Ms. Rashmita Roy Choudhary

Counsel for the Respondent(s) : Ms. Sonali Malhotra  
Mr. Anant Bhardwaj  
Mr. Advit Ghosh

**ORDER**

List the matter on **15<sup>th</sup> February, 2019.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Manjula Chellur)  
Chairperson**

ts/vg